

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.635
TO BE ANSWERED ON 23.07.2015

CENTRAL EMPLOYMENT GUARANTEE COUNCIL

635. SHRI DUSHYANT CHAUTALA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the term of Central Employment Guarantee Council (CEGC) constituted for monitoring the implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme had expired in 2012 and after that the CEGC has not been constituted till date;
- (b) if so, the details thereof and whether the Government has also taken steps for re-constitution of CEGC for monitoring the implementation of MGNREGS; and
- (c) if so, the details thereof?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a): Yes, Madam.

(b) & (c): The re-constitution of Central Employment Guarantee Council is under consideration.
